

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1377(KB)2020
IA(I.B.C)/795(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | UCO BANK VS NANDINI IMPEX PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

Mr.Zeeshan Haque,Adv.] For the SRA
Mr.Rajib Mullick, Adv.]
Ms.Shreyashi Maity,Adv.]

Mr.Shaunak Mitra, Adv.] For the suspended Board
Mr.Aditya Kanodia,Adv.]
Mr.Dripto Majumdar,Adv.]
Mr.Suparna Sardar,Adv.]

Mr.Rishav Banerjee, Adv.] For the RP
Mr.Saurav Jain, Adv.]

ORDER

1. Ld.Counsel for the parties present.
2. **IA(I.B.C)/795(KB)2024-** Reply affidavit, if any, be filed by the Ld. Counsel for the Respondent within 10 days.
3. Post the matter on **01/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ